

[Translation]

(vii) **Demand for early completion of the Tehri Dam Project in U.P.**

SHRI BRAHMA DUTT (Tehri Garhwal): Tehri Dam Project in Uttar Pradesh was approved by the Planning Commission in 1972. It would generate about 2000 MW of power and an area of 2.70 lakh hectares of land would be irrigated thereby. U.P. Government has already spent Rs. 200 crores on this Project.

U.P. Government had requested the Central Government in 1984 that this project should be implemented by U.P. Government with the help of the Central Government. It was decided in 1985 that during the year 1985-86, a sum of Rs. 50 crores should be spent on this project and out of this amount Rs. 35 crores should be borne by the Central Government and Rs. 15 crores by the U.P. Government. U.P. Government has spent its share of funds, but the Central Government has not made available its share of funds and as a result displaced persons have not been paid the compensation. Also, the joint organisation proposed for the implementation of this project, has not come into existence.

Under these circumstances, whereas on the one hand, our country has been deprived of the benefits of power and irrigation facilities which might have been made available from this project, on the other hand, the displaced persons have been put to great difficulties due to non-payment of compensation and lack of proper facilities at the new place. All the development works in the submersible area have come to a standstill. It is, therefore, necessary that—

- (1) Environmental clearance should be given immediately.
- (2) Proposed Authority should be set up immediately or decision should be taken regarding its organisational set up.

(3) The amount of Rs. 35 crores proposed to be given by the Centre during the year 1985-86 should be given immediately so that compensation could be paid to the displaced persons and amount could be paid for providing facilities to them and the expenditure incurred in anticipation of this grant could be met.

(viii) **Demand for streamlining procedure for granting loans to the educated unemployed Harijan youth and others in Sriganganagar district of Rajasthan**

SHRI BIRBAL (Ganganagar): Sriganganagar is mainly an agricultural district in Rajasthan. The majority of the people in the district belong to the Scheduled Castes. Harijan farmers of the district generally come under the definition of the selected families. Punjab National Bank is the lead Bank of this area and there are many branches of the other banks also. But farmers are not being benefited as they are not given the loans by these banks in time under Integrated Rural Development Programmes. Due to non-payment of loans in time, not only the agricultural production is adversely affected, but due to less production, there is national loss. A very meagre amount is advanced as loan to the farmers under I.R.D.P. and as a result, the farming community is not benefited properly.

Compound interest is realised on the loan amount. The banks disbursing loans to the educated unemployed youths under the scheme of the Central Government do not follow the rules and policies of the Government properly. The condition of the unemployed persons of Scheduled Castes has become very serious in my district and I have been making continuous efforts for the last 6 years to solve this problem.

I would, therefore, like to request the hon. Finance Minister of the Central Government that with a view to solve the increasing difficulties in this regard, the following steps should be taken :—

- (1) Loans should be sanctioned and paid to the families so identified without further delay.

[Shri Birbal]

- (2) Loans should be disbursed to more people under I.R.D.P.
- (3) The procedure for disbursement of loan should be simplified.
- (4) Under the scheme of providing employment to the educated unemployed Harijan youths, loans should be disbursed to them on priority basis.

(ix) Demand for Central financial assistance to Bihar Government for the construction of a bridge in Nonadih sub-division of Giridih district of Bihar

SHRI SARFARAZ AHMED (Giridih) : Mr. Deputy Speaker, Sir, the people of the area have been demanding for many years that a bridge may be constructed to link Gomo with village Mendra in Block Nawadih in district Giridih. The State Government had started the work for construction of this bridge seven or eight years back, but the work was stopped after doing some work. The departments have been requested many a time and the officers have submitted revised estimates to the Bihar Government many a time, but the work on this bridge has not been resumed so far. Due to non-completion of the bridge, the people of the area are facing great difficulties. They have to face great difficulties even in bringing their goods of daily use. The development of Topchanchi Block in Dhanbad district and Navadih Block in Giridih district depends on the construction of this bridge.

I would, therefore, urge the Central Government that as the construction cost of this bridge involves huge amount, the Central Government should provide financial assistance to the Bihar Government so that work on this bridge could be started immediately and Navadih and Topchanchi Blocks could make progress and the people of the area could also get an opportunity to make progress along with rest of the country.

12.26 hrs.

DEMANDS FOR GRANTS (GENERAL)
1986-87—(CONTD.)

[English]

(i) Ministry of Defence—(Contd.)

MR. DEPUTY-SPEAKER : Now, we shall take up Item No. 9—Discussion on Demands for Grants under the Control of the Ministry of Defence. I think around 3 o'clock the Prime Minister may come to reply. Therefore, I request all the hon. Members to be very brief. The time is also very short. Three hours are left over now. Therefore, try to give in points whatever you want to express, not taking so much time.

Now, Mr. Jaipal Reddy may speak.

SHRI S. JAIPAL REDDY (Mahbubnagar): Sir, kindly note one thing. Yesterday, out of three-and-a-half hours two and a half hours was taken by the Ruling Party. Therefore, whatever time is allotted....

MR. DEPUTY-SPEAKER : Whatever time is allotted, I am giving.

SHRI S. JAIPAL REDDY : Mr. Deputy-Speaker, Sir, as we all know, the problems of Defence cannot be discussed or perceived in isolation from those of foreign policy, of economic policy, of foreign trade or internal harmony. But in view of the scope of this particular debate one must perforce confine oneself to the narrow aspects of Defence preparation.

Sir, after a decade of detante, the world is again in a new cold war. In the meanwhile, Sir, since 1945, the Third World has witnessed 120 wars as against hardly six of the developed world. And the focus of the new cold war is on Indian ocean littoral waters rather than on the Central Europe.

Sir, I would not like to lose the little time that you are giving by painting wide canvases or delineating sceneries or throwing the perspective. I would leave that to Mr. Tewary who is not here. But against the